

14.22-1/2 hrs.

**Title: Introduction of the Constitution (Amendment) Bill, 2001 (Amendment of article 269).**

SHRI TRILOCHAN KANUNGO (JAGATSINGHPUR): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI TRILOCHAN KANUNGO (JAGATSINGHPUR): I introduce the Bill.

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*\*Introduced with the Recommendation of the President*

*\*\* Published in the Gazette of India, Extraordinary, Part-II Section 2, dt.22.03.02*